

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst Law Officers in the **Srinagar Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

**Government Order No. 6696 -JK(LD) of 2023.**  
**Dated. 22- 05- 2023.**

In supersession of all the previous Orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mohsin-Ul-Showkat Qadri, Senior Additional Advocate General	1. Home Department. 2. General Administration Department 3. J&K Crime Branch 4. All Unlawful Activities (Prevention), Act Appeals 5. Anti Corruption Bureau 6. Forest Department 7. School Education Department 8. Revenue Department (Srinagar, Budgam, Baramulla Districts). 9. Fixation and Regulation of Fee of Private Schools. 10. All other specially assigned class of cases.
2.	Satinder Singh Kala, Additional Advocate General	1. Labour and Employment Department 2. Civil Aviation Department. 3. J&K Academy of Art, Culture & Languages. 4. Department of Science and Technology. 5. Drugs and Food Control Organization.
3.	Alla-Ud-Din Ganai, Additional Advocate General	1. Power Development Department. 2. Jammu and Kashmir Power Development Coorporation. 3. Rural Development Department. 4. J&K Building & Other Construction Board. 5. Revenue Department (Kulgam District).

*Handwritten signature*  
*Jeysingh*

4.	Mohammad Rais ud Din Ganaie. Deputy Advocate General	<ol style="list-style-type: none"> <li>1. Social Welfare Department.</li> <li>2. Industries and Commerce Department</li> <li>3. Srinagar Smart City Ltd.</li> <li>4. ARI and Trainings Department.</li> <li>5. JKBOPEE.</li> <li>6. Islamic University of Science and Technology, Awantipora.</li> </ol>
5.	Mubashir Majid Malik Deputy Advocate General	<ol style="list-style-type: none"> <li>1. Food, Civil Supplies and Consumer Affairs Department.</li> <li>2. Disaster Management Relief Rehabilitation &amp; Reconstruction Department.</li> <li>3. Hospitality &amp; Protocol Department</li> </ol>
6.	Mubeen Wani Deputy Advocate General	<ol style="list-style-type: none"> <li>1. SIDCO</li> <li>2. Floriculture Department including Gardens and Parks.</li> <li>3. J&amp;K Forest Development Corporation</li> </ol>
7.	Syed Musaab Deputy Advocate General	<ol style="list-style-type: none"> <li>1. Higher Education department.</li> <li>2. Housing and Urban Development Department including Urban Local Bodies.</li> <li>3. J&amp;K Lake Conservation and Managing Authority.</li> <li>4. Srinagar Development Authority(SDA).</li> <li>5. Transport Department.</li> </ol>
8.	Sajjad Ashraf, Government Advocate	<ol style="list-style-type: none"> <li>1. Estates Department.</li> <li>2. Youth Services &amp; Sports Department.</li> <li>3. Jammu and Kashmir Services Selection Board.</li> <li>4. Health and Medical Education Department.</li> <li>5. SKIMS.</li> </ol>
9.	Rekha Wangnoo, Government Advocate	<ol style="list-style-type: none"> <li>1. Sericulture Department</li> <li>2. Department of Culture</li> <li>3. Government Press</li> </ol>
10.	Ilyas Nazir Laway Government Advocate	<ol style="list-style-type: none"> <li>1. Tourism Department.</li> <li>2. PW (R&amp;B) Department.</li> <li>3. J&amp;K Economic Reconstruction Agency.</li> <li>4. Jammu Kashmir Cable Car Corporation.</li> <li>5. Tourism Development Corporation</li> <li>6. Revenue Department (District Shopian).</li> </ol>

*Uhabid*  
*Raysoke*

11.	Faheem Nisar Shah, Government Advocate	<ol style="list-style-type: none"> <li>1. Department of Law, Justice &amp; Parliamentary Affairs</li> <li>2. J&amp;K and Ladakh Finance Corporation</li> <li>3. Cooperative Department.</li> <li>4. Animal, Sheep Husbandry and Fisheries Department.</li> <li>5. Revenue Department (District Anantnag and Kupwara).</li> <li>6. J&amp;K Sports Council.</li> </ol>
12.	Jehangir Ahmad Dar Government Advocate	<ol style="list-style-type: none"> <li>1. Jal Shakti Department.</li> <li>2. Jammu and Kashmir Project Construction Corporation.</li> <li>3. Election Department</li> <li>4. Information Technology Department.</li> <li>5. IMPA.</li> <li>6. Jammu &amp; Kashmir Resident Commissioner, New Delh.</li> </ol>
13.	Numan Idrees Malik Government Advocate	<ol style="list-style-type: none"> <li>1. Custodian Department</li> <li>2. Architect Organization</li> <li>3. Chief Town Planner</li> <li>4. Haj &amp; Auqaf.</li> </ol>
14.	Furqan Yaqub Sofi Government Advocate	<ol style="list-style-type: none"> <li>1. Agriculture Production and Farmers Welfare Department</li> <li>2. Horticulture Department</li> <li>3. Geology &amp; Mining Department.</li> <li>4. J&amp;K Housing Board.</li> </ol>
15.	S. Jeetender Singh Government Advocate	<ol style="list-style-type: none"> <li>1. J&amp;K Agro Industries Department</li> <li>2. J&amp;K Road Transport Corporation</li> </ol>
16.	Zahid Qais Noor Government Advocate	<ol style="list-style-type: none"> <li>1. Tribal Affairs Department</li> <li>2. Khadi &amp; Village Board.</li> </ol>
17.	Zahid Hussain Dar Government Advocate.	<ol style="list-style-type: none"> <li>1. Department of Skill Development.</li> <li>2. Revenue Department (District Baramulla and Bandipora).</li> <li>3. SICOP.</li> <li>4. Information Department.</li> </ol>

Any other Department/Corporation that has not been assigned here in above to any Law Officer (Government Counsel) shall remain with the Learned Advocate General, J&K; and

Mr. Sajad Ashraf, Mr. Illyas Nazir Laway and Mr. Faheem Nisar Shah, Government Advocates shall assist the Learned Advocate General in all Arbitration matters and other important matters as may be assigned by the learned Advocate General.

*U. H. Dar*  
*Jeetender Singh*



Finance Department including Financial Corporation, Planning Development and Monitoring Department shall remain with learned Advocate General, J&K.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

**Secretary to Government**

Dated.22 -05-2023.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. All Financial Commissioners(Additional Chief Secretaries).
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. All Principal Secretaries to Government.
5. Director General of Police, J&K, Srinagar.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
8. All Commissioner/Secretaries to Government.
9. Chief Electoral Officer, J&K, Srinagar.
10. Divisional Commissioner Kashmir.
11. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
12. Registrar, Islamic University of Science and Technology, Awantipora.
13. All concerned Law Officers.
14. Director Information, J&K, Srinagar.
15. Director Archives, Archaeology and Museums, J&K, Srinagar.
16. Director Litigation Kashmir.
17. All Officers of the Department of Law, Justice and Parliamentary Affairs.
18. Private Secretary to Chief Secretary for information of the Chief Secretary.
19. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
20. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
21. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
22. Government Order File.
23. Concerned File.

*Reyaz Ali Bhat*  
22.05.23

(Reyaz Ali Bhat)

**Assistant Legal Remembrancer**

*Uhabid*